

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**


**CA No. 120/2017  
IN  
CP (IB) NO. 07/Chd/Hry/2017  
(Decided matter)**

In the matter of :

Recorders and Medicare Systems Pvt. Ltd.                      ..Applicant/Corporate Debtor.

Present:      Mr. Jalesh Kumar Grover, CA, Authorised Representative for the  
Interim Resolution Professional.

On request, adjourned to 30.08.2017.



(Justice R.P. Nagrath)  
Member (Judicial)

 August 21, 2017  
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